Passenger₅ (Cancellation of Tickets and Refund of Fares) Rules, 1986.

(iii) S.O. No. 32(E), dated the 3t0h January, 1986, publishing the Railway Passengers (Cancellation of Tickets and Refund of Fares) Amendment Rules, 1986,

[Placed in the Library. See No. LT-2027/86 for (i) to (iii).]

- I. Report and Accounts (1984-85) of the Andrew Yule and Company Limited, Calcutta, and related papers.
- II. Report and Accounts (1984-85) of, the Tyre Corporation of India Limited, Calcutta and related papers.
- III. Report and Accounts (1984-85) of the Indian Rubber Manufacturers Research Association, Thane, and related papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNA-CHALAM): Sir, I beg to lay on the Table:---

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Annual Report and Accounts of the Andrew Yule and Company Limited, Calcutta, for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in the Library, See No. LT-2112/86 for (i) (a) and (b).]

(ii) (a) Annual Report and Accounts of the Tyre Corporation of India Limited, Calcutta, for the with the vear 1984-85, together Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on

the working of the Corporation.

[Placed in the Library. See No. LT-2113/86 for (ii) (a) and (b).]

II. A copy each (in English and Hindi) of the following papers:—

(i) Twenty-sixth Annual Report and Accounts of the Indian Rubber Manufacturers Research Association, Thane, for the year 1984-85, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Association.

[Placed in the Library. See No. LT-2120/86 for (i) and (ii)]

- 1. Report and Accounts (1984-85) of the Dredging Corporation of India Limited, New Delhi, and related papers.
- 2. Report and Accounts (1984-85) of the Shipping Corporation of India Limited. Bombay, and related papers.
- 3. Report and Accounts (1984-85) of the Nhava Sheva Post Trust, and related papers
- 4. Administration Report (1984-85 of the various Post Trusts.

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANS-PORT (SHRI RAJESH PILOT): Sir, I beg to lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (i) of section 619A of the Companies Act, 1956:—

(i) (a) Ninth Annual Report and Accounts of the Dredging Corporation of India Limited, New Delhi, for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in the Library. See No. LT-2031/86 for (i) (a) and (b).]

(ii) (a) Thirty-fifth Annual Report and Accounts of the Shipping Corporation of India Limited, Bombay, for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

Paper Laid

(b) Review by Government on the working of the Corporation

(2) Statement (in English and Hindi) giving reasons for the delay i_n laying the papers mentioned at (1) (i) (a) above.

[Placed in the Library. Se_e No. LT— 2029[86 for (ii) (a), (b) and (2).]

II. A copy each in English and Hindi) of the following papers, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:--

(i) Annual Accounts of the Nhava Sheva Port Trust for the year 1984-85, and the Audit Report thereon.

(ii) Review by Government on the Audit Report and Annual Accounts.

[Placed in the Library. See No. LT_1959|89 for (i) and (ii).]

III. A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Administration Report of the Paradip Port Trust for the year 1984-85.

(b) Review by Government o_n the working of the Port Trust.

[Placed in the Library. See No. LT_1958|86 for (i) (a) and (b).]

(ii) (a) Annual Administration Report of the Madras Port Trust for the year 1984-85.

(b) Review by Government on the working of the Port Trust.

[Placed in the Library. See No. LT-1956|86 for (ii) a) and (b).]

(iii) (a) Annual Administration Report of the Ne_W Mangalore Port Trust for the year 1984-85.

(b) Review by Government on the working of the Port Trust.

[Placed in the Library, Se_e No. LT-1957|86 for (iii) (a) and (b).]

(iv) (a) Annual Administration Report of the Nhava-Shava Port Trust for the year 1984-85.

(b) Review by Government on the working of the Port Trust.

[Placed in the Library. See No. LT-1955|86 for (iv) (a) and (b).

1. Report and Accounts (1984-85) of the Sahitya Akademi, New Delhi and related papers.

2. Report and Accounts (1984-85) of the Lalit Kala Akademi, New Delhi and related papers.

3. Report and Accounts 1984-85) of the University of Hyderabad, Hyderabad and related papers.

4. Accounts 1983-84) of the University of Delhi, and the related papers.

श्रोमतो सुशोला रोहतगो : श्रीनन्, मैं ग्रापकी ग्रनुमति से निम्नलिखित पत्नों की भी एक-एक प्रति (ग्रंग्रेजी तथा {हिन्दी में) सभा पटल पर रखती हं:---

> (i) (a) Annual Report and Accounts. of the Sahitya. Akademi, New Delhi, for the year 1984-85, together the Audit Report on the Accounts.

(b) Review by Government $o_{\mathfrak{A}}$ the working of the Akademi.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in the Library. See No. LT-1960|86 for (i) (a) to (c).]

(ii) (a) Annual Report and Accounts of the Lalit Kala Akademi, New Delhi, for the year 1984-85, togather with the Audit Report on the Accounts.

(b) Review by Government on the working of the Akademi

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in the Library See No. LT-2035/86 for (ii) (a) to (c).]